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ITEM NO.84

REGISTRAR COURT.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SANJIV JAIN

Petition(s) for Special Leave to Appeal (Civil) No(s).21936/2013

THE STATE OF JHARKHAND & ANR.

Petitioner(s)

VERSUS

VISHWAMOHAN SINGH

Respondent(s)

(With prayer for interim relief and office report)

Date: 25/02/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Amrendra Kr. Choubey, Adv.
Mr. Krishnanand Pandeya, Adv.

For Respondent(s)

M/S Anuradha & Associates, Adv.

UPON hearing counsel the Court made the following
O R D E R

Service is complete on the sole respondent.

Four weeks' time is granted to the sole respondent for filing
counter affidavit.

List again on 29.4.2014.

(SANJIV JAIN)
REGISTRAR

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